

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 291 /UHC/Admin.A/2015

Dated: December 23 , 2015.

Sri Gyanendra Kumar Sharma, District & Sessions Judge, Bageshwar is transferred and posted as District & Sessions Judge, Almora, vice Sri Ravindra Maithani.

No. 292 /UHC/Admin.A/2015

Dated: December 23 , 2015.

Sri Bhupendra Singh Dugtal, District & Sessions Judge, Champawat is transferred and posted as District & Sessions Judge, Udham Singh Nagar, vice Sri Ramesh Chandra Kukreti.

No. 293 /UHC/Admin.A/2015

Dated: December 23 , 2015.

Sri Uttam Singh Nabiyal, Presiding Officer, Industrial Tribunal-cum- Labour Court, Haldwani, District Nainital is repatriated and posted as District & Sessions Judge, Bageshwar, vice Sri Gyanendra Kumar Sharma.

No. 294 /UHC/Admin.A/2015

Dated: December 23 , 2015.

Sri Prem Singh Khimal, Presiding Officer, Labour Court, Hardwar is repatriated and posted as District & Sessions Judge, Champawat, vice Sri Bhupendra Singh Dugtal.

**Note:-** Recommendation has been sent to the State Government for the posting of Sri Ramesh Chandra Kukreti, District & Sessions Judge, Udham Singh Nagar as Chairman, State Transport Appellate Tribunal, Uttarakhand, Dehradun. Recommendations have also been sent to appoint Sri Malik Mazhar Sultan, 1<sup>st</sup> Additional District & Sessions Judge, Hardwar & Sri Nitin Sharma, 1<sup>st</sup> Additional District & Sessions Judge, Haldwani, District Nainital as Presiding Officer, Labour Court, Hardwar & Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital respectively, in addition to their duties.

The above transfers will come into effect after the receipt of notification from the State Government.

**By Order of the Court,**

Sd/-  
**(D.P. Gairola)**  
Registrar General.

No. 7616 /XIII-b-1/Admin.A/2014

Dated: December 23 , 2015.

Copy forwarded for information and necessary action to: -



Continued...

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand
6. District & Sessions Judge, Almora, Bageshwar, Champawat, Hardwar,, Nainital and Udham Singh Nagar.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Chairman State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
9. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
10. Presiding Officer, Labour Court Hardwar.
11. All the Registrars of the Court.
12. P.P.S to Hon'ble the Chief Justice.
13. P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Senior Treasury Officers Almora, Bageshwar, Champawat Hardwar, Nainital and Udham Singh Nagar.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
17. Guard File / Assistant Concerned.

  
23-12-15  
**Assistant Registrar**  
**Admin.A**